

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos.17 of 2011, 18 of 2011 &
19 of 2011**

Dated: 3rd April, 2012

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Tata Power Co. Ltd.

Versus

M.E.R.C.

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Appellant (s)

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Respondent (s)

Counsel for the Appellant (s) : Ms. Poonam Varma

Counsel for the Respondent (s) : Ms. Richa Bharawaja

ORDER

The Learned Counsel for the Appellant has filed the written submissions. Counsel for the State Commission seeks sometime to file written submission. Post the matter for reporting compliance on **18th April, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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